CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

Original Application No.522/2010

Jabalpur, this Friday, the 31st day of August, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Goutam Kumar Roy, S/o Late B.C.Roy, Charge Man Grade II, P.No. 842492, Section MCO, Ordnance Factory, Katni Home Add. Q.No. C-Type 5/1, East Land, Ordnance Factory, Katni (MP) 483503

-Applicant

(By Advocate –NONE)

Versus

- 1. Union of India, (Through Secretary) Min. of Def. New Delhi-110011
- 2. Chairman (D.G.O.F.), Ordnance Factory Board, Min. of Defence, 10-A, S.K.Bose Road, Kolkata-700001 (W.B.)
- 3. General Manager, Ordnance Factory, Katni 483503

- Respondents

(By Advocate – Shri S.K. Mishra)

ORDER (ORAL)

By Navin Tandon, AM:-

None for the applicant.

2. On last two occasions also i.e. on 24.08.2018 & 29.08.2018 none appeared for the applicant.

- **3.** Today also when the matter was called none appeared for the applicant. Thus, it is seen that the applicant is no more interested in prosecuting this case.
- **4.** Accordingly, the Original Application is dismissed for want of prosecution.

(Ramesh Singh Thakur) Judicial Member rn (Navin Tandon) Administrative Member

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